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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP 335/2002 in OA 2352/2000

New Delhi this the 24th day of September, 2002

Hon'ble Smt Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V.K.Majotra, Member (A)

Ghan Shyam Sharma, Licensing Assistant (Under Suspension ) S/O Shri S.P.Sharma, R/O B-1/73, Yamuna Vihar, Delhi-53

(By Advocate Shri R.S.Sewak )

..Petitioner

## **VERSUS**

- 1. Shri L.Man Singh, Director General of Foreign Trade, Directorate General of Foreign Trade, Udyog Bhawan, New Delhi.
- 2. Ms.Seema Bahuguna Joint Director General of Foreign Trade, Dte.General of Foreign Trade, (Central Licensing Area ), 6 and 7, Asaf Ali Road, New Delhi.

(By Advocate Shri Rajeev Bansal )

- Respondents

ORDER (ORAL)

(Hon'ble Smt\_Lakshmi Swaminathan, Vice Chairman (J)

Shri R.S.Sewak,learned counsel for the petitioner submits that by the orders passed by the respondents dated 6.9.2002 and 12.9.2002 in compliance with the Tribunal's order dated 12.12.2001 in OA 2352/2000, he is satisfied that the order has been complied with.

In view of the above submissions of the learned counsel, CP 335/2002 is dismissed. Notices issued to the respondents are discharged.

We Majour ( V.K.Majotra )

Member (A)

(Smt.Lakshmi Swaminathan ) Vice Chairman (J)

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